

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS

Notification No. 29/2023 - Customs (N.T.)

New Delhi, dated the 20th April, 2023
30 Chaitra 1945 (SAKA)

In exercise of the powers conferred by section 14 of the Customs Act, 1962 (52 of 1962), and in supersession of the Notification No. 26/2023-Customs(N.T.), dated 6th April, 2023 except as respects things done or omitted to be done before such supersession, the Central Board of Indirect Taxes and Customs hereby determines that the rate of exchange of conversion of each of the foreign currencies specified in column (2) of each of Schedule I and Schedule II annexed hereto, into Indian currency or *vice versa*, shall, with effect from 21st April, 2023, be the rate mentioned against it in the corresponding entry in column (3) thereof, for the purpose of the said section, relating to imported and export goods.

SCHEDULE-I

Sl. No.	Foreign Currency	Rate of exchange of one unit of foreign currency equivalent to Indian rupees	
		(3)	
(1)	(2)	(a)	(b)
		(For Imported Goods)	(For Export Goods)
1.	Australian Dollar	56.45	54.05
2.	Bahraini Dinar	225.10	211.70
3.	Canadian Dollar	62.10	60.10
4.	Chinese Yuan	12.10	11.75
5.	Danish Kroner	12.30	11.90
6.	EURO	91.80	88.55
7.	Hong Kong Dollar	10.65	10.30
8.	Kuwaiti Dinar	276.85	260.25
9.	New Zealand Dollar	52.05	49.70

10.	Norwegian Kroner	7.90	7.65
11.	Pound Sterling	104.00	100.60
12.	Qatari Riyal	23.30	21.85
13.	Saudi Arabian Riyal	22.65	21.30
14.	Singapore Dollar	62.70	60.65
15.	South African Rand	4.65	4.40
16.	Swedish Kroner	8.05	7.80
17.	Swiss Franc	93.50	90.00
18.	Turkish Lira	4.35	4.10
19.	UAE Dirham	23.10	21.75
20.	US Dollar	83.15	81.40

SCHEDULE-II

Sl. No.	Foreign Currency	Rate of exchange of 100 units of foreign currency equivalent to Indian rupees	
(1)	(2)	(3)	
		(a)	(b)
		(For Imported Goods)	(For Export Goods)
1.	Japanese Yen	62.10	60.10
2.	Korean Won	6.40	6.00

[F.No. 468/01/2023-Cus.V]

(Harish Kumar)
Under Secretary to the Govt. of India